Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 107 of 2011

Dated :17th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Kinesco Power and Utilities P. Ltd. … Appellant(s)

Versus

K.S.E.R.C. & Anr. ….Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Counsel for the Respondent(s): Mr. M.T. George for KSEB

ORDER

Admit. Issue notice. Mr. M.T. George takes notice on behalf of Respondent No.2-KSEB. Notice to be issued to the Respondent No.1 returnable on 05.09.2011. Dasti service is permitted.

Post the matter on ***05.09.2011.*** In the meantime, the learned counsel for the Respondent No.2 is directed to file the reply after serving copy on the other side.

(V.J. Talwar) **(Justice M. KarpagaVinayagam)**
Technical Member **Chairperson**

TS/KS